

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 56, 68 & 84 of 2013**

**Dated : 6<sup>th</sup> August, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 56 & 84 of 2013**

**Talwandi Sabo Power Ltd. ..... Appellant(s)  
Versus  
Punjab State Power Corporation Ltd. & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Apoorva Misra**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for PSPCL  
Ms. Shikha Ohri for R-2**

**Appeal No. 68 of 2013**

**Nabha Power Ltd. ..... Appellant(s)  
Versus  
Punjab State Power Corporation Ltd. & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Sitesh Mukherjee  
Mr. Aniket Prason  
Ms. Shagun Jain**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganeshan  
Ms. Swapna Seshadri for PSPCL  
Ms. Shikha Ohri for R-2**

**ORDER**

Post these matters for further hearing on **27.08.2014 at 12.30**  
**p.m. & 4.30 p.m.**

**(Rakesh Nath)**  
**Technical Member**  
*Ts/js*

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**